

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 420

**IA/4881/ND/2023, IA/1647/ND/2023, IA/3558/ND/2022,
IA/629/ND/2023, IA/1145/ND/2023 in IB/712/ND/2020**

IN THE MATTER OF:

M/s Newgen Specialty Plastics Ltd	...	Applicant
Versus		
M/s Dor tech Doors India Pvt . Ltd	...	Respondent

Under Section 9 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 19.07.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For COC, Indian Bank : Adv. Rajesh Kumar Gautam, Adv. Anand Gautam,
Adv. Kavitolli G Yeptho, Adv. Likivi Jakhalu, Adv. Daida, Adv. Shivani Sagar,
Dinesh Sharma, Adv. Kushagra Nilesh Sahay

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the applicant. List this matter on 23.08.2024.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**